



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-15/2013(Pt)/2377/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
Presiding Officer/Member,  
Motor Accident Claim Tribunal,  
Nalbari.

Dated Guwahati, the 3<sup>rd</sup> May 2019

Sub:- **Station leave permission.**

Ref:- Your letter No.MACT/N/185, dtd. 09.04.2019.

Sir,

With reference to the above, I am directed to inform you that, you have been granted station leave permission on 18.04.2019 in view of the Govt. holiday on that day on account of Lok Sabha Election in Nalbari as per Govt. Notification dated 28.03.2019 instead of casual leave for the aforesaid day.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-15/2013(Pt)/2378/A, dated 03.05.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rohas